

(P.C.)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH : AT HYDERABAD.

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O.A. 221/91

Dt. of Decision : 4.4.1994

1. Smt. S. Rani Bai
2. K. Laxmana Babu
3. K. Subrahmanyam

.. Applicants

Vs

1. The Central Provident Fund
Commissioner, 9th Floor, Cannaught
Circus, Mayur Bhavan, New Delhi.
2. The Regional Provident Fund
Commissioner, Barkatpura,
Hyderabad.

.. Respondents.

Counsel for the Applicants : Mr. N. Rama Mohan Rao

Counsel for the Respondents : Mr. Vilas V Afzulpurkar
SC for PF.

ORAM:

THE HON'BLE SHRI A.B. GORTHI : MEMBER (ADMN.)

THE HON'BLE SHRI T. CHANDRASEKHARA REDDY : MEMBER (JUDL.)

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CCG

O.A. 221/91

Dt. of Decision : 4.4.1994

ORDER

As per Hon'ble Shri A.B. Gorthi, Member (Admn.)

The facts of the case are similar to those in OA No. 412/91 which we have separately disposed of to-day. In this case also keeping in view the assurance given by the respondents in their memo No. AP/Adm.I/ Pay fix/EOs/AAOs/94 dt. 14.2.1994. The applicants have made a request for withdrawing the OA. Consequently this OA is dismissed as withdrawn.

T. C. R.
(T. CHANDRASEKHARA REDDY)
MEMBER (JUDL.)

thru
(A.B. GORTHI)
MEMBER (ADMN.)

Dated : The 4th April 1994
(Dictated in Open Court)

Abdul
Deputy Registrar (J)C

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To

1. The Central Provident Fund Commissioner,
9th Floor, Cannaught Circus, Mayur Bhavan, New Delhi.
2. The Regional Provident Fund Commissioner, Barkatpura, Hyd.
3. One copy to Mr. N. Rammohan Rao, Advocate, CAT. Hyd.
4. One copy to Mr. Vilas v. Afzulpurker, SC for PF. CAT. Hyd.
5. One copy to Library, CAT. Hyd.
6. One spare copy.

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IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR.JUSTICE V.NEELADRI RAO
VICE CHAIRMAN

AND

THE HON'BLE MR.A.B.GORTHI : MEMBER(AD)
AND

THE HON'BLE MR.TCCHANDRASEKHAR REDDY
MEMBER(JUDL)

AND

THE HON'BLE MR.R.RANGARAJAN : M(ADMN)

Dated: 4-4-1994

ORDER/JUDGMENT

M.A./R.A./C.A./No.

in

O.A.No. 221/91.

T.A.No. (w.p.)

Admitted and Interim Directions
Issued.

Allowed

Disposed of with directions

Dismissed.

Dismissed as withdrawn.

Dismissed for Default.

Rejected/Ordered.

No order as to costs.

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